

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 4950/2025

MOHAN & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

IA No. 256453/2025 - EXEMPTION FROM FILING O.T.

Date : 18-02-2026 This matter was called on for hearing today.

For Appellant(s) :

Mr. Farrukh Rasheed, AOR
Ms. Shifa, Adv.

For Respondent(s) :

Mr. Akshay Amritanshu, AOR
Mr. Abhay Nair, Adv.
Mr. Sarthak Srivastava, Adv.
Mr. Mayur Goyal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented. Counter affidavit, if any, be filed in the meantime.

High Court and Trial Court records have not been received yet.

Issue reminder.

List again on 19.03.2026.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar